

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 29.05.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 29.05.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 801/2018	Jasmeet Singh Vs. State of Himachal Pradesh	For consideration of Report	17.07.2019
2.	Original Application No. 26/2019	Abhay Dahiya & Ors. Vs. State of Haryana	For Consideration of Report	17.07.2019
3.	I. A. No. 356/2019 IN Original Application No. 15/2014	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant	31.05.2019
4.	Original Application No. 500/2019	Gaurav Jain Vs. State of Haryana & Ors.	Mr. Narender Singh Yadav, Adv. for Applicant	31.05.2019
5.	Original Application No. 502/2019 (I.A. No. 350/2019)	Jagdish Prasad Nishad Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Applicant	31.05.2019
6.	Original Application No. 503/2019 (I.A. No. 351/2019)	Ganesh Prasad Dixit Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Applicant	31.05.2019
7.	Original Application No. 504/2019 (I.A. No. 359/2019)	Janesh Mahajan Vs. State of Himachal Pradesh & Ors.	Mr. Tariq Adeeb, Adv. for Applicant	31.05.2019

COURT MASTER